

DIVISION BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2016(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH AUGUST, 2022, 02:00 P.M

IN THE MATTER OF	PEE CEE MERCANTILES PVT.LTD. VS DERBY PLANTATIONS PVT.LTD.
UNDER SECTION	IBC UNDER SEC 9

Counsel / Authorised Representative appeared physically/through video conference:

For OC : Ms. Urmila Chakraborty, Adv.
Mr. Sunil Kumar Singhania, Adv.
Ms. Kalpana Singhania, Adv.

ORDER

1. Ld. Counsel appearing for the Operational Creditor states at the Bar that the matter has been fully settled between the parties. In view of this, she seeks permission to withdraw the C.P. Permission is granted. C.P.(IB)/2016(KB)2019 is disposed of as withdrawn.
2. File be consigned to the records.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

hb.